

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 186/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th April, 2017, 10.30 A.M

Name of the Company		Naviplast Traders Pvt.Ltd. & Ors -Versus- R.G.Shaw & Sons Pvt.Ltd.	
Under Section		7	IBC
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Akhilesh Kumar Shrivastava, Petitioner
Advocate

2) Karishk Khatun, Advocate Petitioner

Karishk Khatun
4/4/17

Mrs. Manvi Bhutena, Advocate ~~Petitioner~~
Respondent
(Corporate Debtor)

Manvi
4/4/17

ORDER

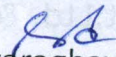
Ld. Counsels for the petitioners and the respondent (Corporate Debtor) are present.

Ld. Counsel for the respondents made a request that she may be given time for filing reply. Prayer is allowed. Three days' time is

C.P. No. 188/2017

granted for filing reply. Thereafter rejoinder, if any, may be filed by
10/04/2017.

List the matter on 11/04/2017 for arguments.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)

Name & Designation of Authorized
Representative (IN CAPITAL
LETTERS)

Applying on behalf
of

Signature with date

ORDER

1d. Counsel for the petitioners and the respondent (Corporate

Debtors) are present.

1d. Counsel for the respondents made a request that the reply

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